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- Shubhlaxmi Investment Advisory (P) Ltd. v. Nikhil Tandon*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2026 SCC OnLine NCLAT 269](#)
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- Sumangal Ispat (P) Ltd. v. Consistent Commerce LLP*, (N. Seshasayee, Member (Judicial) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 2436](#)
- Sumitra Singhania v. Narender Kumar Sharma*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 2437](#)
- Sunil Tolaram Kukreja v. Saiom Developers (P) Ltd.*, (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 2452](#)
- Tanamera Developments (P) Ltd. v. Vipul Ltd.*, (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 2450](#)
- Tarun Kumar Jain v. Mechfab Engineering Industries (P) Ltd.*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 2445](#)
- Vinodkumar Nihalchand Parmar v. Anuj Bajpai*, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 2446](#)

### **Central Rules [5]**

- [National Commission for Allied and Healthcare Professions \(Amendment\) Rules, 2026 \[Preamble\]](#)
- [National Commission for Allied and Healthcare Professions \(Amendment\) Rules, 2026 \[Rule 1\]](#)
- [National Commission for Allied and Healthcare Professions \(Amendment\) Rules, 2026 \[Rule 2\]](#)
- [National Commission for Allied and Healthcare Professions \(Amendment\) Rules, 2026 \[Rule 3\]](#)
- [National Commission for Allied and Healthcare Professions \(Amendment\) Rules, 2026 \[Rule 4\]](#)

### **Central Notifications [1]**

- [Ministry of Health and Family Welfare \[National Commission for Allied and Healthcare Professions \(Amendment\) Rules, 2026 Noti. No. G.S.R. 185\(E\)\]](#)

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